

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 25.11.2019

NOTICE

Please take notice that the 'Admission Matters (Fresh Cases) & (After Notice) listed before Hon'ble Mr. Justice S.J. Mukhopadhaya, Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial) at 10:30 A.M. today i.e. on 25th November, 2019, if not taken up by 1.00 P.M., they will again be taken up at 2.30 P.M.

Copy to: -

- 1. Notice Board**
- 2. Reception**
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By Order
-sd/-
Registrar